GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4258

TO BE ANSWERED ON THE 19TH AUGUST, 2025/ SRAVANA 28, 1947 (SAKA)

WASTE DISPOSAL FACILITY ON MINICOY ISLAND

4258. SHRI MUHAMMED HAMDULLAH SAYEED:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any representation regarding the need for a secure and compliant waste disposal facility on Minicoy Island in Lakshadweep;
- (b) whether the current waste disposal site poses a risk to the marine ecosystem and surrounding environment;
- (c) the steps taken or proposed to be taken by the Lakshadweep Administration to develop a scientific and environmentally compliant waste management facility at Minicoy; and
- (d) the timeline for implementation of a long-term waste management solution for the island?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) to (d): The Union Territory of Lakshadweep Administration has informed that the Administration has received representations from local persons regarding the waste disposal facility at Minicoy Island in the Union Territory of Lakshadweep. The current waste disposal site is a designated Central

Garbage Depository for segregation, processing and storage of waste for

further transportation to the mainland. The site is away from the populated area of the island and waste does not go into the sea.

The Administration has undertaken scientific and environmentally compliant waste management measures at Minicoy, which include, door-to-door collection, segregation, packing, transportation of unusable waste to the mainland for recycling. The Administration is committed to improve the waste management and disposal services in the Union Territory of Lakshadweep.
